

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3186  
ANSWERED ON:16.03.2015  
SETTING UP OF CIVIL AVIATION AUTHORITY  
Jaiswal Dr. Sanjay

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has proposed to set up a Civil Aviation Authority (CAA) of India to replace the existing Directorate General of Civil Aviation;
- (b) if so, the details and the present status thereof; and
- (c) the role/functions of CAA along with its proposed composition?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) to (c) Yes, Madam. The proposal to form a Civil Aviation Authority is at inter Ministerial consultation stage. The proposed Civil Aviation Authority will have a legal status as a separate entity having administrative and financial flexibility for effective civil aviation safety oversight capabilities over air transport service operators, air service navigation operators and operators of other civil aviation facilities, development and standardization of civil aircraft and aeronautics, consumer protection and environment regulation in civil aviation sector and for matters connected therewith or incidental thereto.

The proposed Civil Aviation Authority will have a Chairperson, a Director General and not less than seven and not more than nine members to be appointed by the Central Government.